

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHREE RAM SAW MILL PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Shree Ram Saw Mill Private Limited
2.	Date of incorporation of corporate debtor	26.11.1997
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, ROC-West Bengal
4.	Corporate Identity Number / Limited Liability Identity Number of corporate debtor	U51909WB1997PTC085985
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office addresses as per the MCA Records: 67/10, Strand Road Kolkata West Bengal- 700006 India.
6.	Date of closure of Insolvency Resolution Process	20/02/2021
7.	Liquidation commencement date of corporate debtor	18.03.2021 (Order uploaded on NCLT Website on 27.03.2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Kanchan Dutta Regn No: IBBI/IPA-001/IP-P00202/2017-18/10391
9.	Address and email of the liquidator, as registered with the Board	Address: Chatterjee International Centre, 14 th Floor, Flat No-13A, 33A, J.L Nehru Road, Kolkata-700 071 Email: kanchan@kgrs.in
10.	Address and email to be used for correspondence with the liquidator	Address: Chatterjee International Centre, 17 th Floor, Flat No-13A, 33A, J.L Nehru Road, Kolkata-700 071 Email: kdutta.ip@gmail.com
11.	Last date for submission of claims	17/04/2021

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of **Shree Ram Saw Mill Private Limited** on 18.03.2021 (Order uploaded on NCLT website on 27.03.2021).

The stakeholders of **Shree Ram Saw Mill Private Limited** are hereby called upon to submit a proof of their claims, on or before 17/04/2021 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Kanchan Dutta
Liquidator of Shree Ram Saw Mill Private Limited
IBBI Reg. No: IBBI/IPA-001/IP-P00202/2017-18/10391

Date: 30th March, 2021

Place: Kolkata